

**Proposal to Change Law for Free Transfer
of D.D.A. Flats**

7674. SHRI BRAJAMOHAN MOHANTY; Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are considering any proposal to bring some changes in law in terms of lease for free transfer of flats allotted to individuals by Delhi Development Authority and other Housing Boards ;

(b) the States and Union Territories which have changed the law for free transfer of flats constructed and distributed by Housing Boards ; and

(c) the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Housing is a State subject. State Governments/U.Ts. are free to implement various social housing schemes and work out their modalities in accordance with their needs and priorities. It is, therefore, for them to decide the mode of allotment of plots/flats. The question of abolition or modification of the lease hold system relating to residential leases in Delhi is being examined in all its aspects.

**Assistance to Gujarat for Irrigation
Projects**

7675. SHRI NAVIN RAVANI : Will

the Minister of IRRIGATION be pleased to state :

(a) the amount of Central assistance asked for by Gujarat for major, medium and minor irrigation projects during the years 1982-83 and 1983-84 ;

(b) the amount actually allotted ;

(c) the details of work done during the said period ;

(d) whether it is a fact that the amount allotted was not sufficient to carry out the plan ; and

(e) if so, the provision made for the year 1984-85 and the details of irrigation scheme sent by Gujarat ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (e). Irrigation is a State subject and irrigation projects are funded by the State Governments themselves within the framework of their overall development plans. The central assistance is given in the form of block-loans and block-grants and is not tied to any project or sector of development. During 1982-83 the Government of Gujarat had requested for an additional outlay in the form of special additional central assistance of Rs. 36.23 crores for irrigation schemes but no additional funds could be made available.

However, the following amounts were released as fifty percent matching assistance under the Centrally sponsored minor irrigation schemes to the Government of Gujarat :

(Rs. in lakhs)

Scheme	Central assistance released during	
	1982-83	1983-84
Strengthening of surface water and ground water (Minor Irrigation) Organisation.	23.00	85.30
Encouraging irrigation through the use of sprinkler/drip system Solar pump, windmill, hydrams etc.	88.10*	*

*During 1982-83, 100% central assistance (including State share) has been released to the State of Gujarat. 50% central assistance given as an advance during 1982-83 was subject to adjustment during 1983-84.